



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
19 WA/197/2020 AT 10:30 AM	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
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11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
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13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
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18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024

21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
23)	MR. M BISWAS	05-06-2024	To	07-06-2024
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30)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
32	WP(C)/7906/2016 FIXED	SUKUMAR ROY Versus STATE OF ASSAM and 4 ORS.	MR.S R BHATTACHARJEE MR. A K PURKAYASTHA MS M BHUYAN MR.H A SARKAR	MR. M A I HUSSAIN (R5) MR A R BHUYAN (R5) MR. R ISLAM (R4) MR. D NATH, SENIOR GOVERNMENT ADVOCATE SC, SECONDARY EDUCATION
33	WITH WP(C)/6312/2021	JOBEDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR. J AHMED (r-8) MS A HUSSAIN (r-8) MS. N HASINA (r-8) R BEGUM (r-8) SC, SEC. EDU.
ORDERS				
34	WP(C)/6893/2023 B/O	SANJEET KUMAR BORAH Versus THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MRS. R DEVI (r-1) DY.S.G.I. SC, ASSAM UNIVERSITY

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
18 WP(C)/8594/2018 FIXED	MUSTT. AZIDA @ AZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19 WP(C)/1680/2020 FIXED, WITH LCR	RUKMINI MALLIK Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING			
20 WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/4879/2020 PART-HEARD, BY SLIP	NANDITA ROY GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	MR D KALITA GA, ASSAM MRS R DEKA MR. H R DAS MR J LOTHAS SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

17	Arb.A./18/2019 WITH LCR, FIXED	INDIAN OIL CORPORATION (BONGAIGAON REFINERY), Versus M/S ESTEEM PROJECTS PVT. LTD.,	MR. K N CHOUDHURY MS. R DEKA MR. M MAHANTA MISS. R R KAKATI	MR G N SAHEWALLA FOR CAVEATOR
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

10	CRL.A(J)/65/2020 4 Y 8 M 15 D.:PART-HEARD, LCR 5 FILES, P.B.-2, FIXED	JITEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
26	WP(C)/6895/2021	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
27	WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/886/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.
	WITH I.A.(Civil)/3241/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA, Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR. K N CHOWDHURY
28	WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. I CHOWDHURY SR ADV MR. P N GOSWAMI MS G DAS MR. R R Gogoi MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM

	<p>WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020</p>	<p>TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM</p>
29	<p>WITH WP(C)/3094/2021</p>	<p>BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS</p>	<p>MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/3202/2023 in WP(C)/3094/2021</p>	<p>BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 12 ORS</p>	<p>MR. D K DAS MR H BETALA</p>	<p>GA, ASSAM SC, PWD</p>
30	<p>WITH WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/3341/2023 in WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM SC, PWD</p>
31	<p>WITH WP(C)/3096/2021</p>	<p>BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)</p>
32	<p>WITH WP(C)/1309/2022</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>SC, PWD ROAD GA, ASSAM SC, WPT AND BC</p>
	<p>WITH I.A.(Civil)/1757/2023 in WP(C)/1309/2022</p>	<p>PRADIP SARMAH AND 3 ORS. Versus PRANAB KUMAR RABHA AND 29 ORS</p>	<p>MR. M K CHOUDHURY MR. A BARKAKATI</p>	<p>GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD</p>

33	<p>WITH WP(C)/1567/2022</p>	<p>BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 28 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r- 13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r- 13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r- 13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r- 13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r- 13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD</p>
	<p>WITH I.A.(Civil)/353/2023 in WP(C)/1567/2022</p>	<p>SANJIB KR. BHATTACHARJEE AND 9 ORS. Versus BIKASH CH. PANGGING AND 8 ORS.</p>	<p>MR. J ROY MR S SARMA</p>	<p>GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/1189/2023 in WP(C)/1567/2022</p>	<p>HEMANTA DEWRI BHARALI, Versus BIKASH CH. PANGGING AND 28 ORS.</p>	<p>MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA</p>	<p>MR. D K DAS SC, WPT AND BC SC, PWD</p>
34	<p>WITH WP(C)/545/2023</p>	<p>PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.</p>	<p>MR D K DAS MRS. K M TALUKDAR</p>	<p>MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC</p>
35	<p>WITH WP(C)/665/2023</p>	<p>RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 23 ORS</p>	<p>MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE</p>
36	<p>WITH WP(C)/677/2023</p>	<p>BIDUR BORGoyARI Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, PWD</p>
37	<p>WITH WP(C)/828/2023</p>	<p>DIPA DAS Versus THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC</p>
	<p>WITH I.A.(Civil)/3315/2023 in WP(C)/828/2023</p>	<p>DIPA DAS, Versus THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC</p>
38	<p>WITH WP(C)/1121/2023</p>	<p>BIKASH C. PANGGING Versus THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>
39	<p>WITH WP(C)/1165/2023</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>

40	WITH WP(C)/1804/2023	BHAGAWAN PATAR Versus THE STATE OF ASSAM AND 27 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, WATER RESOURCE
41	WITH WP(C)/1819/2023	SUBRATA KUMAR DAS Versus THE STATE OF ASSAM AND 53 ORS	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-1 to 4) GA, ASSAM MR. D J DAS (R-1 to 4) N GAUTAM (R-1 to 4) MR. H G HAZARIKA (R-1 to 4) SC, WPT AND BC SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 04/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
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11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
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30)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

22	I.A.(Civil)/3357/2022 B/O in Mat.App./12275/2022 WITH Mat.App./12275/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR P K DAS MR. M BARUAH	MR. S MITRA MR A K BORO
23	I.A.(Civil)/224/2024 B/O in Mat.App./445/2024 WITH Mat.App./445/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR P K DAS	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL
		XXXXXXX Versus XXXXXXX	MR Z ALAM	

HEARING

24	Arb.A./10/2016 WITH LCR, B/O	UNION OF INDIA Versus M/S KAMAKHYA ENTERPRISE	MR.S C KEYAL MR H GUPTA ASSTT.S.G.I.	
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18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
43	Bail Appln./1258/2024	PANCHLAL SINGH Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
ADMISSION				
44	Crl.Rev.P./151/2024 FIXED	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	MR. P N GOSWAMI, S.C., FOREST DEPTT. PP, ASSAM
45	Crl.Rev.P./211/2024 FIXED	THIRESWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA	PP, ASSAM
	WITH I.A.(Crl.)/523/2024 in Crl.Rev.P./211/2024	THIRESWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA	MR. J DEKA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/527/2024 in Crl.Rev.P./211/2024	THIRESWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./1591/2024 (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST), FIXED	ALOM BADSHA SK. @ ALOM BADSHA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
42	Crl.Rev.P./161/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
<u>MOTION (BA)</u>				
43	Bail Appln./1582/2024 FIXED	MD. MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<u>MOTION</u>				
44	AB/1471/2024 B/O	MD SAYED AKHTAR Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
<u>BAIL HEARING</u>				
45	AB/556/2024 WITH OFFICE NOTE, FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
46	AB/1237/2024 WITH OFFICE NOTE, FIXED	NIZAM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>QUASHMENT</u>				
47	Crl.Pet./1105/2023 BY SLIP	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	DY. S.G.I. PP, ASSAM SR. GOVT. ADVOCATE, ASSAM
48	WITH Crl.Pet./1108/2023	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	MR. D NATH, MR. M PHUKAN, PP, ASSAM DY.S.G.I. PP, ASSAM SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
23)	MR. M BISWAS	05-06-2024	To	07-06-2024
24)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
25)	MR. T ISLAM	03-06-2024	To	15-06-2024
26)	MR D K MISHRA	05-06-2024	To	05-06-2024
27)	MR B PRASAD	03-06-2024	To	07-06-2024
28)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
29)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
30)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
45	AB/456/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
46	AB/1288/2024 WITH OFFICE NOTE, FIXED	AJOM ALI AND 4 ORS. Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	MR. M HUSSAIN MR A.K. MOLLAH PP, ASSAM
47	AB/1290/2024 WITH OFFICE NOTE, FIXED	JOHIR UDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	MR. M HUSSAIN MR A.K. MOLLAH PP, ASSAM
48	AB/1310/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	EDDRISH ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
HEARING				
49	Crl.A./292/2022 <u>1 Y 9 M 0 D</u> :(AS FIRST ITEM), BY SLIP	PANI RAM TOKBI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024

12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
25	WP(C)/1084/2018 BY SLIP	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. I ALAM SC,NCTE(R- 6) MR. M GOGOI SC, SEC. EDU.
	WITH I.A.(Civil)/3378/2018 in WP(C)/1084/2018	SATYAJIT BORA Versus PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGOHAIN
ADMISSION				
26	WP(C)/8848/2019 FIXED	PHENIX PROPERTIES LTD. Versus THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
ORDERS				
27	I.A.(Civil)/1398/2024 IN WP(C) 5833/13(D/O), B/O in WP(C)/5833/2013	SMTI JAYANTI KALITA Versus THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MS F BEGUM MS F BEGUM MR.L MOHAN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MR. D BORA, AMICUS CURIAE	MRS.K BHATTACHARYYA C.G.C. SC, C.G.C. ASSTT.S.G.I.

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